

In the districts of North Arcot, South Arcot, Tirunelveli and Salem the drought conditions are the worst. Now there is no water in the Mettur reservoir. Our kuruvai and samba crops are suffering for want of water. Due to the failure of the monsoons we are forced to make a power cut of 30 per cent. So there is no electricity to install tube wells or pump sets to get underground water. Will the Central Government arrange for the necessary power in the interest of production since our Prime Minister has a number of times declared this year as a Productivity Year? Not only in Mettur, Sir, but other reservoirs like Bhawani, Parambikulam and Aliyar are also suffering from insufficient water supply. Hence, this urgent request to the Centre. Why does not the Central Government depute the necessary team to assess the drought situation in Tamilnadu?

My AIADMK Party as well as other affiliated parties have called for a Tamilnadu bandh to-day since the matter requires the urgent attention of the Centre. I request that the Centre should persuade the Karnataka Government to release an additional 36 TMC of water from Karnataka with immediate effect. Otherwise the drought conditions cannot be faced with success.

(vii) NEED FOR INCREASE IN THE DURATION OF REGIONAL CHITRAHAR BY DOORDARSHAN

SHRI NARSINGH SURYAWANSHI (Bidar):\* 'Regional Chitrahhar' is an important programme of Delhi Door Darshan. In this programme songs and sequences of various regional language films are telecast. But unfortunately some regional languages like Kannada, Assamese, Oriya, Gujarati, Marathi, Sindhi, etc are not getting adequate representation in this programme.

As you are aware, Sir, a considerable percentage of Kannadigas, Assamese, Gujaratis, Marathas, Sindhis and people of

other States are residing in Delhi. It is quite obvious that they will be very much interested in having such programmes like regional Chitrahhar. There are a good number of films in Kannada which have won national and international awards and are known for their brilliant musical score, but for months together there are no songs in Kannada over Delhi T. V.

At present eighty minutes have been allotted for Hindi Chitrahhar in a week. But for the 14 regional languages the time allotted is only 30 minutes. Unless some more time is allotted to the regional Chitrahhar the fate of the regional languages like Kannada, Assamese, etc. in this programme would remain the same. Sometimes, two to three songs of the same language are telecast and on the other hand some of the languages are neglected mercilessly. Some languages have to wait even a year to get a single chance. There must be some kind of parity between regional languages. Enhancement of the duration of regional Chitrahhar will not only be a good entertainment for the public at large but it will also prove a boon to the music lovers of Delhi. Therefore, I urge the hon. Minister for Information and Broadcasting to increase the duration of regional Chitrahhar from 30 minutes to 80 minutes at least.

15.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTIETH REPORT

MR. DEPUTY-SPEAKER: Now, we take up the Private Members' Business. We start at about 15.22 hours. Prof, Rup Chand Pal.

PROF. RUP CHAND PAL (Hooghly): I beg to move:

"That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th October, 1982."

\*The Original speech was delivered in Kannada.

**MR. DEPUTY-SPEAKER:** The question is:

"That this House do agree with the Fiftieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th October, 1982."

The Motion was adopted.

**RESOLUTION RE: STEPS FOR SPEEDY IMPLEMENTATION OF SOCIO-ECONOMIC PROGRAMME—contd.**

**MR. DEPUTY-SPEAKER:** Now we take up further discussion of the following Resolution moved by Shri K. Lakkappa on the 13th August, 1982:

"Keeping in view the vital need for speedy implementation of the socio-economic programme of the Government, this House recommends the setting up of a monitoring body under the Government to constantly watch the progress of the different developmental activities at all levels, locate the factors hampering the progress and suggest immediate and remedial measures to expedite their implementation."

He has already taken 36 minutes. I think he may not require more time. How much time do you want?

**SHRI K. LAKKAPPA:** About five minutes.

**SHRI MOOL CHAND DAGA (Pali)** He will consume one hour and 59 minutes and leave one minute for the Minister.

**MR. DEPUTY-SPEAKER:** You must leave some time for the others also. Mr. Lakkappa.

**SHRI K. LAKKAPPA (Tumkur):** Mr. Deputy-Speaker, Sir, the Resolution is very simple and also very important.

The other day I was referring to what is called the deterioration in Public Administration as far as integrity and efficiency are concerned. This is the general concern of the country. The programmes of the Government and their implementation as also the results are at variance in different States because of the general deterioration of the administrative sys-

tem in this country. From time to time various administrative correctives and guidelines were not only being discussed but evidences have been adduced and produced to improve the administration. As far as administration is concerned, the British legacy had left with us this cumbersome procedure and delay and the snail's speed of the administration has created an atmosphere in the public that the administration is ineffective in its spirit as far as implementation of the programme and policies are concerned. It is very necessary to-day. Progressive policies were announced by this Government and the Prime Minister time and again was very sincere in making an attempt to see that the socio-economic programmes are implemented speedily and the results are reaching the common people of this country.

Sir, the recent 20-Point Programme and the spirit in which the Prime Minister of our country has taken keen interest for implementation of these socio-economic programmes of this country are indeed remarkable. I would now like to quote the relevant speeches made by the hon. Prime Minister while reviewing the 20-Point Programme. and how this 20 point programme was being speeded up. This is what the press report has stated

"Prime Minister Indira Gandhi will be writing to the Chief Minister shortly to speed up the implementation of the 20 point programme and to set up ministerial committees for the purpose."

Sir, I have stated on the basis of the reports of the Administrative Reforms Commission how structural changes and also changes in administrative methods, its appliances, and in the whole machinery, are needed for the speeding up of the socio economic programmes of the country. All this is not taking place because the bureaucracy is not in tune with the aspirations and desires of the people of this country. There is stagnation; there is delay. Bureaucratic delays are mostly responsible for stagnation in the economic front; we are not able to achieve economic growth. Population growth is also there, in addition to delays of the administrative machinery. From toe to top there are